

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:155

ANSWERED ON:22.02.2011

MILK PRODUCTION

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**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the estimated growth rate of milk production in the country for the current year as compared to the previous year, State-wise including Andhra Pradesh ;
- (b) the actual demand and consumption of milk in each State, particularly for Andhra Pradesh;
- (c) whether the prices of dairy products have increased by over 100 per cent during the last four years despite increase in milk production;
- (d) if so, the reasons therefor and the reaction of the Government thereto; and
- (e) the steps taken by the Government to check prices of milk/ dairy products?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI ARUNYADAV)

- (a) The estimated growth rate of milk production in the country for the year 2009-10 as compared to 2008-09 was 3.64%. The State-wise details including Andhra Pradesh are enclosed as Annexure I.
- (b) Information on the actual demand of milk is not being maintained. However, consumption of milk in each State, particularly for Andhra Pradesh for July 2004 to June 2005 as available from the National Sample Survey Office, Ministry of Statistics and Programme Implementation is enclosed as Annexure II.
- (c) The price of milk has not increased by 100% during last four years. However, the sale price of milk has increased due to;
  - (i) Increase in procurement price of milk to compensate the farmers for the rising cost of milk production.
  - (ii) Increase in the price of fodder,
  - (iii) Increase in the price of cattle feed ingredients by over 50% during the last four years.
- (d) & (e) The price of dairy product is not regulated by Central Government. The Government has taken following measures to augment the availability of liquid milk and to stabilize the prices of milk and milk products in the domestic market during 2011-12.
  - (I) National Dairy Development Board has been allowed to import 30,000 MT of milk powder and 15,000 MT of Butter Oil/Anhydrous Milk Fat (AMF) with 0% import duty for reconstitution of milk by state milk federations and metro dairies to meet domestic demand of liquid milk.
  - (II) The Duty Entitlement Pass Book (DEPB) scheme benefit for export of casein has been withdrawn with effect from 24.1.2011.
  - (III) Milk Federations have been instructed to take immediate action to maintain adequate stock of milk powder to meet the requirement of lean season.